

DIVISION BENCH  
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/83(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	WAHID SEEDS EXPORT PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

**Appearance(via video conference/physically)**

Ms. Rupa Gupta, PCS, ] For the Petitioner

**ORDER**

1. Ld. Authorized Representative for the Petitioner present.
2. Registry is directed to issue notice the Respondent through speed post and by e-mail and place the tracking information on record.
3. Post this matter on **25.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**